

(2)

OA-1156/05

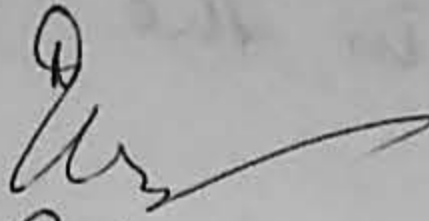
16-1-2008

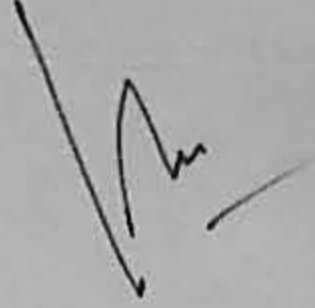
Hon. Mr. Justice Kheem. Karan, V.C.
Hon. Mr. K.S. Menon, A.M.

List revised. None appears for the applicant.

Shri S. Singh is present for the respondents.

The OA is dismissed for non-prosecution.


A.M.


V.C.

